

Production of Soyabean

796. SHRI KRISHAN LAL SHARMA: Will the Minister of AGRICULTURE be pleased to state:

(a) whether it is a fact that soyabean has a tremendous potential for meeting protein deficiency in the masses of the country;

(b) if so, the States where soyabean is grown and has become popular;

(c) the quantity of soyabean exported during the last two years; and

(d) the details of Government's plans to increase its production and export?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI MULLAPPALLY RAMACHANDRAN): (a) Yes, Sir.

(b) Soyabean is grown in the State of Madhya Pradesh, which has the maximum area under this crop followed by Maharashtra, Rajasthan, Uttar Pradesh and Gujarat.

(c) Soyabean has not been exported during the last two years. However, soya extractions were exported to the extent of 9.38 lakh tonnes during 1989-90 and 12.95 lakh tonnes in 1990-91.

(d) The Government propose to increase the production of soyabean by providing necessary inputs and services support through the implementation of Oilseeds Production Programme (OPPL). Under this programme, financial assistance is provided on the stage-wise multiplication of seeds, distribution of certified seeds, adoption of need based plant protection measures, popularisation of improved farm implements etc. The recent devaluation of the rupee and expanded REP schemes on export of soya products will also make soya products more competitive in the international market and will provide a fillip to production.

THE MINISTER OF STATE OF THE MINISTRY OF FOOD (INDEPENDENT CHARGE) (SHRI TARUN GOGOI): (a) The nature of duties of Inspecting Officers are given in Statement-I (See below)

दिल्ली से रामनगर, उत्तर प्रदेश के लिए सीधी ट्रेन

797. श्री कपिल वर्मा: क्या रेल में यह बातने की कृपा करेंगे कि:

(क) क्या यह सच है कि दिल्ली से उत्तर प्रदेश में रामनगर के लिए कोई सीधी ट्रेन नहीं है;

(ख) क्या सरकार को इस बात की जानकारी है कि उत्तर प्रदेश के पर्वतीय क्षेत्रों में रह रहे लोगों को ऐसी किसी ट्रेन के उपलब्ध न होने के कारण बड़ी कठिनाई का सामना करना पड़ रहा है;

(ग) यदि हाँ, तो क्या सरकार ऐसी ट्रेन उपलब्ध कराने का विचार रखती है; और

(घ) यदि हाँ, तो कब तक तथा यदि नहीं, तो उसके क्या कारण हैं?

रेल मंत्रालय में राज्य मंत्री (श्री मल्लिकार्जुन): (क) और (ख) दिल्ली और रामनगर के बीच 4055 ए/4056 ए लिंक एक्सप्रेस में पहले ही एक एक्सप्रेस गाड़ी उपलब्ध है जो दिल्ली मुराबाद खंड पर 4055/4056 दिल्ली बरेली एक्सप्रेस के साथ संयुक्त रूप से चलती है।

Duties and responsibilities of Inspecting Officer

798. SHRI GHUFRAN AZAM: Will the Minister of FOOD be pleased to state:

(a) what are the nature of duties of Inspecting Officer under the Directorate of Sugar; and

(b) the minimum qualifications prescribed for the said post and the pay attached thereto?

(b) The minimum qualifications prescribed for the post as, notified in the Recruitment Rules, are given in Statement-II. (See below) The pay scale of the post is Rs. 2000-60-2300-EB-75-3200 100-3500.

Statement-I

Duties of inspecting officer (Sugar)

1. Visit to sugar factories for:—

(a) Drawing of samples of sugar from godowns and consignments under despatch.

(b) Checking the markings on gunny bags and the tare-weight of these bags.

(c) Checking the weight of sugar packed in sugar bags.

(d) Checking of utilisation of controlled materials.

(e) Checking particulars of cane purchased by the mills and arrears of cane price.

(f) Collecting data relating to prospects of sugarcane production prior to the beginning of each crushing season.

(g) Collecting statistics relating to weekly sales/despatch of free-sale sugar.

(h) Physically verifying the stocks of sugar with the sugar factories.

2. Visit to local sugar markets for collecting data on stocks and wholesale and retail prices of sugar.

3. Attending courts as a prosecution witness in cases of overgrading of sugar by the sugar factories.

Statement-II

Educational and other qualifications required for direct Recruitment to the post of Inspecting Officer (Sugar) as notified in the Recruitment Rules.

Essential:—

(i) Degree of a recognised University or equivalent.

(ii) 3 years' experience in a Supervisory capacity of work connected with sugar industry or trade or in a Govern-

ment organisation dealing with sugar or food controls.

Note 1 : Qualifications are relaxable at the discretion of the Union Public Service Commission in case of candidates otherwise well qualified.

Note 2 : The qualification(s) regarding experience is/are relaxable at the discretion of the Union Public Service Commission in the case of candidates belonging to the Scheduled Castes and Scheduled Tribes if at any stage, of selection, the Union Public Service Commission is of the opinion that sufficient number of candidates from these communities possessing the requisite experience are not likely to be available to fill up the vacancies reserved for them.

Implementation of rail link in Tamil Nadu

799. SHRI R. T. GOPALAN: Will the Minister of RAILWAYS be pleased to state:

(a) the names of the rail links which Tamil Nadu Government has recommended to the Union Government for implementation; and

(b) the action taken/proposed to be taken thereon?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MALLIKARJUN): (a) State Government of Tamil Nadu has, in the recent past, requested for the construction of following new rail links;

(a) Palani to Chamrajnagar via. Dharapur, Truppur and Sathyamangalam (145 kms).

(ii) Hogenekkal to Trivannmalai via. Dharmapuri-Morappur, Karur and Theerthamalai (170 kms.).

(b) Due to acute constraint of resources, it has not been found possible to consider any of the suggested lines for the present.